

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Ref No. SMD/ICDS/Lit/24/18316-17 dated 11.07.2024

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 12674-JK (LD) of 2024

DATED:- 12 - 07 - 2024

Sanction is hereby accorded to the appointment of Officer's of Social Welfare Department as mentioned in annexure to this Government Order as Officer Incharge (OIC) Litigation for the cases indicated against each including Contempt Petition, if any pending before Hon'ble Supreme Court of India/ Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021..

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated:- 12.07.2024

No:- LAW-OIC/7/2024

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Commissioner/Secretary to Government, Social Welfare Department,
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Assistant Legal Remembrancer

Jm

Reyaz Ali Bhat
12-07-24

Annexure to the Government Order No.12674 -JK(LD) of 2024 dated.12.07.2024

S.No.	Case No.	Filling year	Case type	Title of the case	OIC	Designation
1	T.A No. 5464	2021	Service	Sheeraza Akhter	Asiya Nazir	DD Poshan Kahsmir
2	T.A No. 1616	2021	Service	Rubina Akhter V/s UT of J&K & Ors.	Nisara Deva	CDPO Bijbahara
3	WPC No. 266	2024	Service	Samia Farooq	Talat Mehmood	CDPO Ganderbal
4	WPC No. 734	2024	Service	Fayaz Ahmad Tantary	Sh. Vinod Kumar	Joint Director
5	O.A 205	2024	Service	Haseena Bano		
6	WPC No. 1178	2024	Service	Zahida Sanobar		
7	WPC	2024	Service	Suriya Jabeen		
8	SWP No. 2658	2012	Service	Sara Begum	Sayeeda Bano	CDPO Bandipora
9	WPC No. 1376	2023	Service	Shahzada Begum	Sidharth Dubey	CDPO Banihal

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